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DATED THE 25 JANUARY, 2023, 5 MAGHA 1944 SAKA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

NEW DELHI, THE 25 JANUARY, 2023
5 MAGHA, 1944 SAKA

NOTIFICATION NO. 06/2023-Customs (N.T.)

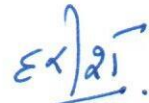
File No. CBIC-21/259/2022-INV-CUSTOMS-CBEC - In terms of Notification No. 12/139/59-Ad.III-B dated 05.11.62 as amended, the President is pleased to award Appreciation Certificates and Medals for –“**Specially Distinguished Record of Service**”- to the officers and staff of Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue, on the occasion of the Republic Day, 2023, as mentioned below:

- (1) Smt. Ranjana Jha, Principal Chief Commissioner, Central Goods and Services Tax, Bengaluru Zone;
- (2) Shri Vivek Prasad, Commissioner, Central Goods and Services Tax, Gautam Budh Nagar;
- (3) Shri Prabhjeet Singh Gulati, Additional Director General, Directorate General of Vigilance (Headquarters), New Delhi;
- (4) Shri Vinayak Chandra Gupta, Additional Director General, Directorate General of Systems and Data Management, New Delhi;
- (5) Dr. N. Gandhi Kumar, Director (State Taxes), Revenue (Headquarters), Department of Revenue, New Delhi;
- (6) Shri Kotraswamy Maregoudra, Additional Director (HRM-I), Directorate General of Human Resource Development, New Delhi;
- (7) Shri Anand Yeshawant Gokhale, Joint Commissioner, Central Goods and Services Tax (Audit-I), Mumbai;
- (8) Shri Ajay Kumar Beniwal, Assistant Director, Directorate General of Analytics and Risk Management, New Delhi;
- (9) Shri Biranchi Narayan Mishra, Assistant Commissioner (Postal Appraising Section), Import-II Commissionerate, Mumbai Zone-I;
- (10) Ms. A. Geetha Devanand, Chief Accounts Officer, National Academy of Customs, Indirect Taxes & Narcotics, Bangalore;
- (11) Shri J. Fredrick Sarguru Doss, Superintendent, Central Goods and Services Tax, Coimbatore, Chennai Zone;
- (12) Smt. M. Shanthi, Superintendent, Directorate General of Vigilance, South Zonal Unit, Chennai;
- (13) Smt. Nadiya Naim Shaikh, Superintendent, Central Goods and Services Tax, Belapur, Mumbai Zone;
- (14) Shri Gaikwad Nitin Vinayakrao, Superintendent, Chief Commissioner's Office, Central Goods and Services Tax, Pune Zone;

- (15) Shri Prashant Arvind Rohanekar, Superintendent, Central Goods and Services Tax, Pune-I, Pune Zone;
- (16) Shri Prakash Musaliyath, Superintendent, Customs Preventive Division, Calicut, Customs (Preventive) Commissionerate, Cochin, Thiruvananthapuram Zone;
- (17) Shri Romeo Lawrence Albuquerque, Superintendent, National Customs Targeting Centre, Directorate General of Analytics and Risk Management, Mumbai;
- (18) Shri A. Murali, Senior Intelligence Officer, Directorate of Revenue Intelligence, Chennai Zonal Unit;
- (19) Shri Joffee Jose, Senior Intelligence Officer, Directorate of Revenue Intelligence, Cochin Zonal Unit;
- (20) Shri R. Govindan, Senior Intelligence Officer, Directorate General of Goods and Services Tax Intelligence, Chennai Zonal Unit;
- (21) Shri Ravinder Yadav, Senior Intelligence Officer, Directorate of Revenue Intelligence, Delhi Zonal Unit;
- (22) Shri Riway Dorjay, Senior Intelligence Officer, Directorate General of Goods and Services Tax Intelligence, Guwahati Zonal Unit;
- (23) Shri Sanjay Kumar, Senior Intelligence Officer, Directorate of Revenue Intelligence, Delhi Zonal Unit;
- (24) Shri Shailesh Vasavan Nair, Senior Intelligence Officer, Directorate of Revenue Intelligence, Mumbai Zonal Unit;
- (25) Shri Shriram K. Nelli, Senior Intelligence Officer, Directorate of Revenue Intelligence, Bangalore Zonal Unit;
- (26) Shri Siddhartha Chakrabarti, Senior Intelligence Officer, Directorate of Revenue Intelligence, Kolkata Zonal Unit;
- (27) Shri Suresh D. P., Senior Intelligence Officer, Directorate of Revenue Intelligence, Bangalore Zonal Unit;
- (28) Shri V. Mahendran, Inspector, Office of the Principal Commissioner, CGST Coimbatore, Chennai Zone;
- (29) Shri Naveen Kumar, Lower Division Clerk, Directorate of Revenue Intelligence (Headquarters), New Delhi.

2. These awards are made under Clause (a) (ii) of Para 1 of the scheme governing the grant of awards to the officers and staff of Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue, as published in Part I, Section 1 of the Gazette of India Extraordinary, Notification No. 12/139/59-Ad.III-B dated 05th November 1962, as amended from time to time.

File No. CBIC-21/259/2022-INV-CUSTOMS-CBEC



(Harish Kumar Vashisth)

Commissioner (Investigation-Customs),
Central Board of Indirect Taxes and Customs, New Delhi.